

retired employees of Railways who had erroneously opted for Central Contributory Provident Fund (CPF) in lieu of pension and whose pay was less than Rs. 500/- per month at the time of retirement;

(b) if so, whether Government propose to accept the recommendation in view of inequality of benefits under CPF Scheme viz-a-vis liberalised pension scheme; and

(c) if not, the reactions therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The Fourth Pay Commission had recommended (i) an ex-gratia payment of Rs 300/- per month to all employees who retired under the P.F. Scheme with a salary of Rs. 500/- or less, (ii) an option be given to all employees who retired under the P.F Scheme with a salary of over Rs. 500/- to come over to the Pension Scheme and (iii) an ex-gratia payment of Rs. 150/- to the widows /family members of all employees who had retired under the P.F. Scheme.

(b) and (c). After careful consideration, Government decided to accept only the recommendation at (iii) above. The Ministry of Railways have implemented the decision of the Government.

Construction of Field Channels to Carry Irrigation water From Daman Ganga

6435. SHRI GOPAL K. TANDEL : Will the Minister of WATER RESOURCES be pleased to state:

(a) the action so far taken to construct field channels to carry irrigation water from Daman Ganga Reservoir Project to the fields in Daman;

(b) the likely date by which the field channel works (on farm development works)

are expected to be completed in Daman;

(c) whether effective monitoring to ensure that the on farm development in Daman District is carried out timely and in a planned manner by the Union Territory Administration; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) The construction of field channel in the Daman area of Damanganga Reservoir Project is to be carried out by Area Development Commissioner, Surat as deposit work after receiving the necessary fund from the Union Territory of Daman & Diu. The plans and estimates of Rs. 86.12 lakhs for construction of field channels and field drains in Daman areas of 3410 ha. have been submitted to Administrator, Union Territory of Daman & Diu for administrative approval, it is still awaited. However funds of Rs. 22.60 lakhs have been deposited by Daman Administration on 22.2.1989 and field channel work in 84 ha. area of Daman has been completed up to March, 1989 at the cost of Rs. 38,000.

(b) June 1991.

(c) Yes, Sir,

(d) Does not arise.

Cheating by Chit Fund Company

6436. SHRI DAL CHANDER JAIN: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received complaints of large scale cheating and fraud being done by Chit Fund Companies in Delhi with the connivance of the staff of the Registrar of Chit Fund, Delhi.

(b) if so, the action taken by Govern-